

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R A N I L L A X M A N P A N S A R E

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

V E R S U S

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T. and IA No.30625/2018-INTERVENTION/IMPLEADMENT and IA No.30627/2018-EXEMPTION FROM FILING O.T.)

Date : 07-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

Mr Krishna Kumar Yadav, Adv.
Mr. Ankur Yadav, AOR

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Respondent nos. 1 to 5,7 and 9 have filed counter affidavit.

Service is complete on respondent nos. 13 to 15 but none has entered appearance.

Application for substitution filed in respect of respondent nos. 6,8,10 to 12(dead) is defective. Defects be cured within four weeks time.

List again on 8.2.2019.

ANIL LAXMAN PANSARE
Registrar